

work for the control of River "Teesta" in North Bengal in the near future ;

(d) if the answer to part (c) be in the affirmative, whether Government have any contemplation to employ the surplus staff under the Farakka Project in the Teesta Control Project ; and

(e) if the answer to part (c) be in the negative, whether Government propose to take up Teesta Control Project, and whether arrangements are being made to absorb the surplus staff under the Farakka Barrage Project ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) The works of Farakka Barrage will be substantially completed by 1970-71.

(b) The details are not yet available, because the maintenance set up which will be required after the completion of the project and will employ some of the existing staff is under examination.

(c) to (e). The Teesta Barrage Project Report prepared by the Government of West Bengal is being revised by West Bengal Government as a result of recent discussions between Union Minister of Irrigation and Power and Minister of Irrigation and Waterways, West Bengal, after which final scrutiny will be done by Central Water and Power Commission. The suitable phasing of the Project is under consideration. After the project is approved by the Technical Advisory Committee and accepted by the Planning Commission, the Project will be included in the State's Fourth Plan. The question of absorption of the surplus staff from the Farakka Project in the Tista Project will arise after the sanction of the Project. Meanwhile efforts are being made to assist the staff which will be rendered surplus to get suitable employment as far as possible in the various organisations under the Central and State Governments.

Demand of Wage Increase by Employees of Nationalised Banks

*324. SHRI S. M. KRISHNA : Will the Minister of FINANCE be pleased to

state :

(a) whether it is a fact that organisations of the employees of the 14 nationalised banks in the country have demanded a wage increase ;

(b) if so, whether Government have considered this demand ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The All India Bank Employees Association on behalf of all the bank employees, including those of the nationalised banks it represents, has presented to the Indian Banks Association a charter of demands including wage increase.

(b) and (c). Indian Banks Association, on behalf of the nationalised banks also, is having bi-partite discussions now with the representatives of the All India Bank Employees Association. Therefore, the question of Government considering the demand for wage increase by the employees of the nationalised banks, does not arise.

Pattern of Deposit Rates

*325. SHRI H. AJMAL KHAN ;
SHRI D. N. DEB ;
SHRI S. P. RAMAMOORTHY ;
SHRI ONKAR LAL BERWA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India recently issued directive to the Banks to accept and implement as early as possible the pattern of deposit rates prescribed by it ; and

(b) what has been the reaction of the nationalised banks in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) There has been no unfavourable reaction from the commercial banks including the nationalised banks to the Reserve

Bank's directive prescribing interest rates on various types of deposits.

भारतीय बैंकों के राष्ट्रीयकरण के फलस्वरूप
भारत में विदेशी बैंकों को लाभ

- *326. श्री राम गोपाल शालवाले :
श्री नारायण स्वरूप गर्मा :
श्री रणजीत सिंह :
श्री ओम प्रकाश त्यागी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत में स्थित विदेशी बैंकों द्वारा बैंकों के राष्ट्रीयकरण का अनुचित लाभ उठाये जाने की सम्भावना है; और

(ख) यदि हां, तो सरकार ने इसको रोकने के लिए क्या कार्यवाही की है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र०च० सेठी) : (क) जी, नहीं।

(ख) यह सवाल पैदा ही नहीं होता।

Special Incentive to Doctors to work in Rural Areas

*327. SHRI PREM CHAND VERMA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government propose to give special incentive to the doctors to work in rural areas ;

(b) If so, what are these incentives and whether these will be given by the Central Government or the State Governments ;

(c) what other measures are proposed to be taken to improve the health services in the rural areas ; and

(d) what is the extent of help to be given by the Centre to State Government

schemes and what will be the share of each State Government and Union Territory ?

THE MINISTER OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) and (b). The following steps are taken by the States/Union Territories to overcome the shortage of doctors in the rural areas :

1. Formation of unified cadres for doctors working in rural areas as well as in urban areas ;
2. Providing a total package of incentives, such as grant of rural allowance, provision of rent free accommodation, protected water supply, electricity, etc. ;
3. Improvement of physical facilities at the primary health centres, particularly in respect of buildings and residential quarters.
4. Re-employment of retired doctors willing to serve in rural areas ; and
5. Grant of advance increments.

2. Some of the State Governments have also offered scholarships/stipends to the medical students for binding them for service in the rural areas for a certain number of years.

3. A scheme is being prepared under which the Central Government will give 100% assistance to the States to enable them to pay an allowance of Rs. 150.00 p.m. to the doctors who work in 400 specified areas considered to be distant, backward and difficult. Provision of special development like approach road, water and electricity is also envisaged under this scheme.

(c) and (d). For the improvement of Basic Health Service in rural areas it is proposed to complete the establishment of Primary Health Centres in 508 Development Blocks, which at present do not have any such centre, during the Fourth Five Year Plan period.

2. In the Fourth Five Year Plan